

Director General of Supplies and Disposals

293. **Shri Morarka:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the firms or companies with which the Directorate General of Supplies and Disposals has entered into long-term arrangements for the supply of stores,

(b) the nature of such arrangements; and

(c) the procedure followed in entering into such long-term arrangements?

The Minister of Works, Housing and Supply (Shri K. C. Reddy):

(a) Apart from Rate and Running Contracts in respect of stores which are in common and regular demand, long-term arrangements have been entered into with certain manufacturing firms for stores, capacity for which in the country is insufficient to meet the entire requirements, and for which arrangements for regular supply of raw materials in short supply, particularly steel and pig iron, have to be made in advance. A list of such important contracts is placed on the Table. [See Appendix II, annexure No. 8].

(b) These long-term arrangements envisage the entire capacity of the firms being booked for periods ranging from a few months to a few years for manufacture and supply of stores at its most economic prices

(c) Such contracts are concluded in consultation with the Ministry of Finance and the indentors by negotiations with firms based on their established capacity as reported by the Inspection Wing of the D.G.S. & D. Provision also exists for awarding such contracts to new-comers if they apply and subject to inspection authorities certifying that they possess the capacity and ability to manufacture the store.

Documentary Films

294. **Shri S. C. Samanta:** Will the Minister of Information and Broadcasting be pleased to state:

(a) how many films were supplied to the Ministries of External Affairs, Defence and Education during 1955-56 and 1956-57;

(b) how many of them were for external publicity and how many for internal exhibition;

(c) whether any cost of films was charged from any of the Ministries;

(d) if so, how much (Ministry-wise); and

(e) how the basis of cost is worked out?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). A statement is placed on the Table of the House [See Appendix II, annexure No 9]

(c) and (d) The cost of films was charged from Ministry of External Affairs only which paid Rs 3,29,822.06.

(e) The cost of prints charged includes charges for raw stock, processing, spools and cans and an amount to cover departmental expenditure.

Refugees from East Pakistan

295. **Shri S. M. Banerjee:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of displaced persons who have come to West Bengal from Pakistan during the period from January, 1957 to June, 1957?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 6,781.

Employment Exchanges

296. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state the total number of persons employed through Employment Exchanges in the first year of the Second Five Year Plan?

The Deputy Minister for Labour (Shri Abid Ali): 1,84,604.